

- (b) if so, the details thereof;
- (c) whether any member of the family of the employee, who dies in sudden accident during work in the above mentioned companies, is given job there; and
- (d) the type of compensation which is given to the family of employee who dies or becomes disabled in the accident?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI) : (a) and (b) There are two public sector steel manufacturing companies under the Ministry of Steel namely Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL).

The wage revision for non-executive employees of SAIL as well as RINL is a negotiated settlement which is finalized by a national level bipartite forum called National Joint Committee for the Steel Industry (NJCS) comprising of workmen representatives and management representatives. A Memorandum of Agreement between Management of SAIL as well as RINL and Workers' Representatives was arrived on 01.07.2014 for implementation of revised wage structure *w.e.f.* 1.1.2012 which shall be valid for 5 years.

(c) Suitable employment is provided to one of the eligible direct dependants in case of death of an employee due to accident arising out of employment.

(d) Employees are entitled to benefits admissible under Employees' Compensation Act, 1923 in case of death or permanent/temporary disablement due to accident arising out of and in course of employment. In the event of permanent total disablement suitable employment is provided to eligible direct dependant.

Further, if an employee is disabled due to accident arising out of and in course of employment, he/she will get full wages from the date of accident till he/she is declared fit by Company's Doctor.

In addition to statutory payments like Provident Fund, Gratuity, Leave encashment, Life Cover Scheme in lieu of Employee's Deposit Linked Insurance Scheme (EDLI), other benefits such as medical treatment to spouse, terminal TA etc. are also given.

Decline in production of Bhilai Steel Plant

†380. DR. BHUSHAN LAL JANGDE : Will the Minister of STEEL be pleased to state:

- (a) whether the present working capacity of Bhilai Steel Plant in Chhattisgarh is in proportion to the working capacity as determined ten years ago if so, the details thereof; and
- (b) the details of reasons for undeniable decline in production and shrinking number of labourers and employees at Bhilai Steel Plant during the last five years?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI) : (a) Crude steel capacity of Bhilai Steel Plant (BSP) is 3.925 Million Tonne (MT). There has been no change in production capacity at BSP during last 10 years.

(b) The production of crude steel at BSP during the last five years (as given below) has been above its rated capacity.

| Year | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
|-----------------------------|---------|---------|---------|---------|---------|
| Rated capacity (MT) | 3.925 | 3.925 | 3.925 | 3.925 | 3.925 |
| Crude steel production (MT) | 5.109 | 5.328 | 4.901 | 5.011 | 5.136 |

The plant is under modernization and expansion currently, and after completion of this modernization and expansion the crude steel making capacity will increase to 7.0 MT per annum.

Keeping in view the thrust towards increasing competitiveness and enhancing productivity by rationalization and optimal utilization of manpower, a multi-pronged approach has been adopted which includes use of state-of-the-art technology, enhanced automation/process improvement, multi-skilling and use of best practices to achieve higher production targets with optimum manpower.

The manpower and Labour Productivity of Bhilai Steel Plant during the last five years is as under:-

| Year | Manpower strength at the end of the year | Labour Productivity (T/Manyear) |
|---------|--|------------------------------------|
| 2013-14 | 27902 | 350 |
| 2012-13 | 28486 | 328 |
| 2011-12 | 29783 | 310 |
| 2010-11 | 31247 | 326 |
| 2009-10 | 32563 | 309 |

Beautification of Pilgrimage centres

381. DR. T. SUBBARAMI REDDY : Will the Minister of TOURISM be pleased to state:

(a) by when the National Mission for beautifying and improving amenities and infrastructure at pilgrimage centres will be launched as promised in the President's Address, if so, the details thereof;

(b) whether 50 tourist circuits on mission mode projects have been identified, if so, the details thereof;

(c) if not, by when it will be done; and